

NOTICE

Oath taking Ceremony of Hon'ble Mr. Justice Ashok Bhushan, as the Chairperson in the National Company Law Appellate Tribunal, (NCLAT) will be held at **10:30 A.M. on 8th November, 2021 in the Court of Hon'ble Chairperson, National Company Law Appellate Tribunal (NCLAT), 2nd Floor, Mahanagar Doorsanchar Sadan (M.T.N.L Building), 9, C.G.O Complex, Lodhi Road, New Delhi-11003**. Learned Senior Advocates, Advocates and other professionals are most cordially invited.

- By Order

-sd/-
(Registrar)
NCLAT

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.11.2021 (MONDAY)

COURT -II (VIRTUAL MODE)

(After oath ceremony the Court will function from 11:30 AM)

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Dr. Ashok Kumar Mishra, Member (Technical) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 601 of 2021	Dharmesh Jain, Managing Director (Suspended) Vs. IDBI Trusteeship Services Ltd. & Anr.	Kunal Mimani	Durgesh Khanapurkar Debashree Dey-R1 Harshad Vyas- Intervener
2.	Comp. App. (AT) (Ins) No. 613 of 2021 (With Defects)	Dharmesh Jain, Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2

3.	Comp. App. (AT) (Ins) No. 614 of 2021	Dharmesh Jain Vs. IDFC First Bank Ltd. & Anr.	Kunal Mimani	Navneet Gupta Ajay Monga-R1 Mukesh Kathuria-R2
4.	Comp. App. (AT) (Ins) No. 702 of 2021	Suresh Maruti Patil Ex-Director, Jubilant Logistics Ltd. Vs. Abhijit Guhathakurta Resolution Professional and Interim Manager of the Corporate Debtors & Ors.	Apoorv Shukla	Anoop Rawat Zeeshan Khan Vaijayant Paliwal-R1 Diwakar Maheshwari-R2
5.	Comp. App. (AT) (Ins) No. 705 of 2021	Anil Kumar Modani Vs. Abhijit Guhathakurta Resolution Professional and Interim Manager of the Corporate Debtors & Ors.	Apoorv Shukla	Anoop Rawat Zeeshan Khan Vaijayant Paliwal-R1 Diwakar Maheshwari-R2
6.	Comp. App. (AT) (Ins) No. 891 of 2021	Commissioner of Customs & Excise – Jaipur-I (Now known as “Principle Commissioner, Central Goods & Service Tax”) Vs. Ashika Commercial Pvt. Ltd. Through the Resolution Professional Rajesh Kumar Agarwal & Ors.	Sandeep Pathak	
7.	Comp. App. (AT) (Ins) No. 895 of 2021	Department of Telecommunication Vs. Videocon Industries Ltd. & Ors.	Amit Mahajan	

For Directions

8.	Comp. App. (AT) (Ins) No. 636 of 2020	State Bank of India Vs. Vibha Agra Tech Ltd.	Sanjay Kapur	M. Srinivasan Rao
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For Admission (After Notice)

9.	Comp. App. (AT) (Ins) No. 292 of 2020	Anand Rathi Global Finance Ltd. Vs. Network Industries Ltd. & Anr.	Meghna R.M	Aaditya Pande-R2
10.	Comp. App. (AT) (Ins) No. 445 of 2021	Amit Gupta Vs. Anil Kohli Resolution Professional for Dunar Foods Ltd.	Gyanendra Kumar	Abhishek Anand Mohak Sharma Vishrutyi Sahni Fatema Kachwala

For Hearing

11.	Comp. App. (AT) (Ins) No. 757 of 2020	Vijay Kumar Penmetsa Vs. Sisir Kumar Appikatla & Ors.	Abhishek Anand	Y Suryanarayan-R1 Pankaj Vivek-R2, R3 & R4
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12.	Comp. App. (AT) (Ins) No. 368 of 2021	Sahara India Vs. Shri Nandkishor Vishnupant Deshpande Resolution Professional & Anr.	Anurag Singh	Nandkishor Vishnupant Deshpande Kaustav Som Arjun Krishnan-R1
13.	Compensation Application (AT) No. 01 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd. & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3

02:00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), Hon'ble Mr. V.P. Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

14.	Competition App. (AT) No. 09 of 2021	Thupili Raveendra Babu Vs. The Competition Commission of India	Apurva Sharma	
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For Directions

15.	Comp. App. (AT) (Ins) No. 370 of 2021	Union Bank of India on Behalf of the Committee of Creditors of Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Raunak Dhillon	C Rashmikant Rohan Dakshini Bhavin Shah Shweta Jaydev-R1 Liz Mathew Sonali Jain-R2 Vivek Shetty-R3 Anirudh Krishnaa Aayush Mitruka
16.	Comp. App. (AT) (Ins) No. 376 – 377 of 2021	The Administrator, Dewan Housing Finance Corporation Ltd. Vs. Kapil Wadhawan & Ors. With	Liz Mathew	Rohan Dakshin Bhavin Shah Himanshu Satija-R1 Vivek Shetty-R3 Ashish Bhan Aayush Mitruka-R4
17.	Comp. App. (AT) (Ins) No. 393 of 2021	Piramal Capital & Houshing Finance Ltd. Vs. Kapil Wadhawan & Ors. With	Aayush Mitruka	Mahesh Agarwal Ankur Saigal Divyang Chandirmani-R1 Sonali Jain Naveen Nath-R2 Raunak Dhillon-R3
18.	Comp. App. (AT) (Ins) No. 476 of 2021	TDH Realty LLP Vs. The Administrator, Dewan Housing Finance Ltd & Ors. With	Monish Panda	Liz Mathew-R1 Subhankar Jain-R2 Ashish Dholakia-R3

19.	Comp. App. (AT) (Ins) No. 506 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. Ors. With	Ashish Virmani	Raunak Dhillon Ashish Bhan Sonali Jain-R1 Ashish Kamat-R2 Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
20.	Comp. App. (AT) (Ins) No. 507 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Pooja Mahajan-R4 Ashish Bhan
21.	Comp. App. (AT) (Ins) No. 516 of 2021	Vinay Kumar Mittal & Ors. Vs. Dewan Housing Finance Corporation Ltd. & Ors. With	Ashish Virmani	Liz Mathew Sonali Jain-R1 Ashish Kamat-R2 Subhankar Jain Raunak Dhillon-R3 Pooja Mahajan-R4 Ketan Gaur-R6
22.	Comp. App. (AT) (Ins) No. 538 of 2021	Raghu K.S. & Ors. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Ashish Bhan Chitra Rentala-R3
23.	Comp. App. (AT) (Ins) No. 546 of 2021	Air Force Group Insurance Society Vs. R. Subramania Kumar & Ors. With	Umang	Liz Mathew Sonali Jain-R1 Raunak Dhillon Animesh Bisht-R2 Chitra Rentala-R3
24.	Comp. App. (AT) (Ins) No. 539 of 2021	Kapil Wadhawan Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd & Ors. With	Mahesh Agarwal	Aayush Mitruka Liz Mathew Sonali Jain-R1 Raunak Dhillon Saloni Kapadia-R2 Chitra Rentala-R3 M. F. Philip-R4
25.	Comp. App. (AT) (Ins) No. 552 of 2021	Anup Kumar Srivastava & Anr. Vs. R. Subramania Kumar Administrator of Dewan Housing Finance Corporation Ltd. & Ors. With	Dhruv Gupta	Liz Mathew Sonali Jain-R1 Subhankar Jain Saloni Kapadia-R2 Chitra Rentala-R3
26.	Comp. App. (AT) (Ins) No. 785 of 2020	Dheeraj Wadhawan Vs. The Administrator Dewan Housing Finance Corporation Ltd. With	Mahesh Agarwal	Liz Mathew Rohan Rahadhyaksha

27.	Comp. App. (AT) (Ins) No. 647 of 2021	Kapil Wadhawan Vs. Administrator of Dewan Housing Finance Corporation Ltd. & Anr. With	Mahesh Agarwal	Navneet Vasudha Jain-R1 Ashish Bhan Chitra Rentala Samriddhi Shukla-R2
28.	Comp. App. (AT) (Ins) No. 759 of 2021	Uttar Pradesh State Power Sector Employees Trust Vs. Dewan Housing Finance Corporation Ltd. & Anr. With	Geetanjali Shahi	Raunaq Dhillan
29.	Comp. App. (AT) (Ins) No. 760 of 2021	Uttar Pradesh Power Corporation Contributory Provident Fund Trust Vs. Dewan Housing Finance Corporation Ltd & Anr.	Geetanjali Shahi	Rohan Rajadhyaksha Vasudha Jain-R1 Raunak Dhillon Shubhankar Jain-R2

Copy to: -

By order of Hon'ble Acting Chairperson

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

**-sd/-
Registrar**